the above vaccines are part of Universal Immunization Programme (UIP) including IMI 2.0.

(c) The State of Maharashtra in the year 2018-19, held 7,61,305 sessions and in the current year 2019-20 (April 2019 to January 2020) held 5,87,723 sessions for Routine Immunization as per Health Management Information System (HMIS).

In addition, as of 6th February 2020, under IMI 2.0 about 16,800 sessions were held as per IMI 2.0 dashboard.

(d) Intensified Mission Indradhanush 2.0 is being carried out in 29 states/UTs including Maharashtra. Other state/UTs are Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Dadra and Nagar Haveli, Delhi, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Odisha, Punjab, Rajasthan, Tamil Nadu, Telangana, Tripura, Uttrakhand, Uttar Pradesh and West Bengal.

People treated under Ayushman Bharat Scheme

*103. SHRI SANJAY RAUT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of poor people treated under Ayushman Bhamt Scheme since its inception, in both empanelled public and private hospitals;
- (b) whether many patients are facing problems in getting free treatment under Ayushman Bharat in the hospitals;
 - (c) if so, the details thereof and Government's response thereto;
- (d) whether, the Indian Medical Association (IMA) has intimated Government about the rate revision of various packages offered under the Ayushman Bharat Scheme by the Centre to increase the participation of private hospitals which might not serve the purpose and they were not satisfied with the revised rates; and
 - (e) if so, Government's reaction thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN):
(a) to (c) Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) provides
the secondary and tertiary care hospitalization cover up to ₹ 5 lakh per family per

annum to around 10.74 crore poor and vulnerable families. As on 06.02.2020, 81,25,887 hospital admissions amounting to ₹ 11,355.62 crore cases have been registered under AB-PMJAY in alliance with the converged State schemes across 32 States/UTs. Out of these, 52% cases of hospitalizations have been registered in the private sector hospitals.

In case an AB-PMJAY beneficiary faces any problem, a well-defined Complaint and Public Grievance Redressal Mechanism is in place through which complaints/grievances are registered, acknowledged, escalated for relevant action, monitored and resolved. Grievances can be registered on the portal, through national call centre (14555) or PMJAY website, through mail, letter, fax etc. for resolution. Also, a three-tier grievance redressal structure has been set up to ensure timely redressal of grievances at District, State and National level. All grievances received through various modes are sent to the States/UTs for redressal and the redressal of grievances is monitored regularly.

(d) and (e) After the launch of AB-PMJAY, feedback from various stakeholders on different aspects of AB-PMJAY including Health Benefit Packages (HBPs) was received. Accordingly, an exercise to rationalize the benefit packages was undertaken. Eight specialist committees were set up to provide their inputs and consultation meetings were conducted with subject experts for rationalization of health benefit package. The Governing Board of National Health Authority has approved the rationalized HBPs. No intimation has been received from Indian Medical Association (IMA) after the rationalization of HBPs. During the process of health benefit package rationalization, IMA was also invited to each specialist committee meeting during which deliberation on rates was also done.

Cap on GST evasion

*104. SHRI R. VAITHILINGAM: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the Goods and Services Tax (GST) collection has fallen short of the budget estimates till now during the financial year 2019-20, if so, the reasons therefor;
- (b) whether it is also a fact that the number of GST evasion cases have gone up during the said period; and